

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO. 3897
TO BE ANSWERED ON 18.03.2021**

Pandit Deendayal Upadhyay National Welfare Fund

†3897. Shri Ajay Nishad

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Pandit Deendayal Upadhyay National Welfare Fund (PDUNWF) has been set up by the Government to provide assistance to sportspersons in the country and if so, the details and objectives thereof;**
- (b) the State-wise and sports-wise number of sportspersons benefitted from this fund during each of the last three years and the current year and the criteria adopted for determining the amount of assistance from this fund;**
- (c) whether the Government is aware that a number of medallists are in financially miserable condition and suffering from different diseases; and**
- (d) if so, the details thereof and the steps taken by the Government to provide financial assistance to such sports persons from this fund?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
[KIREN RIJIJU]**

(a) Yes, Sir. Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons(PDUNWFS) was set up by the Government to provide assistance to sportspersons in the country. The financial help is provided to athletes depending upon their financial and medical conditions.

The objectives of the scheme 'Pandit Deendayal Upadhyay National Welfare Fund for sportspersons are:

- (i) To provide suitable assistance to sportspersons now living in indigent sportspersons.**

- (ii) To provide suitable assistance to sportspersons injured during the period of their training for competitions and also during the competitions, depending on the nature of the injury.**
 - (iii) To provide suitable assistance to sportspersons for medical treatment**
 - (iv) To provide suitable assistance to promote welfare of sportspersons generally in order to alleviate distress among them and their dependents in indigent circumstances.**
 - (v) To provide assistance to sportspersons living in indigent circumstances for training, procurement for sports equipments, participation in national and international sports events etc.**
 - (vi) To any other purpose deemed fit by the General Committee.**
- (b) The state-wise and sports-wise number of sportspersons benefitted from the fund of PDUNWFS during each of the last three years and the current year (as on 15.03.2021) is attached at Annexure-I.**

Further, criteria adopted for determining the amount of assistance from the PDUNWFS is attached at Annexure-II.

(c) and (d): Sir, the Ministry does not maintain data regarding the medallists who are in financially miserable condition and suffering from different diseases. The cases of sportsperson living in indigent conditions coming to the notice of the Government and proposals received are proactively processed and financial assistance is provided to such sportspersons under the Scheme of Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons (PDUNWFS). In the last three years and current financial year upto 15.03.2021, assistance of about Rs. 2.66 crore has been sanctioned under PDUNWFS to 66 sportspersons for their medical treatment, ameliorating their financial condition, purchase of sports kits etc.

This Ministry is also implementing Scheme of 'Pension to Meritorious Sportspersons' under which sportspersons who are Indian citizens and have won medals in Olympic Games, Commonwealth Games, Asian Games and World Cups/World Championships (in Olympic and Asian Games disciplines) and Paralympic Games, are given lifelong monthly pension ranging from Rs. 12,000 to 20,000 after they attain the age of 30 years or retire from active sports, whichever is later. At present, 758 sportspersons are getting lifelong monthly pension under the scheme.

ANNEXURE-I

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3897 for answer on 18.03.2021 regarding Pandit Deendayal Upadhyay National Welfare Fund by Shri Ajay Nishad:

S. No.	Financial Year	Name of the Sports person with Discipline	State/UT	Sanctioned Amount (Rs)
1.	2017-18	Shri Mohammad Habib, Football	Andhra Pradesh	5,00,000
2.		Shri N.K. Mishra, Volleyball	Rajasthan	5,00,000
3.		Shri Kaur Singh, Boxing	Punjab	5,00,000
4.		Family of Late Ms Nitisha Negi, Football	Delhi	5,00,000
5.		Ms Gohela Boro, Archery	Assam	3,37,500
6.		Family of Late Master Praveen, Hockey trainee at STC Bhopal, Hockey	Haryana	2,00,000
7.	2018-19	Shri N. Brij Kishore, Gymnastics	Telangana	6,00,000
8.		Family of Shri Sumit Rabha, Football	Assam	5,00,000
9.		Ms Khaidem Kalambia Chanu, Fencing	Assam	5,00,000
10.		Shri Lakshmi Kanta Das, Weightlifting	West Bengal	2,00,000
11.		Shri Limba Ram, Archery	Rajasthan	5,00,000
12.		Ms Gohela Boro, Archery	Assam	5,00,000
13.		Shri Ashok Soren, Archery	Jharkhand	5,00,000
14.		Ms Garima Joshi, Athletics	Uttarakhand	5,00,000
15.		Shri Prem Lal, Wrestling	Delhi	5,00,000

16.		Shri Hakam Singh, Athletics	Punjab	10,00,000
17.		Ms Vandana Suryavanshi, Judo	Madhya Pradesh	3,00,000
18.		Shri G. Lakshaman, Athletics	Kerala	10,00,000
19.	2019-20	Shri Madasu Srinivas Rao, Para Badminton	Telangana	5,00,000
20.		Shri Limba Ram, Archery	Rajasthan	5,00,000
21.		Ms Chandro Devi Tomar, Shooting	Uttar Pradesh	5,00,000
22.		Shri Renjith Maheshwari, Para Athletics	Tamil Nadu	2,20,000
23.		Ms Veera Pal Kaur, Athletics	Punjab	1,50,000
24.		Ms Mithula U.K., Badminton	Karnataka	10,00,000
25.		Shri J. Pitchayya, Ball Badminton	Telangana	5,00,000
26.		Shri Ansh Yadav, Athletics	Uttar Pradesh	10,00,000
27.		Ms Inshah Bashir, Para Basketball	Jammu & Kashmir	50,000
28.		Shri Sanjay Singh, Wushu	Haryana	1,00,000
29.		Ms Saly George, Volleyball	Kerala	2,50,000
30.		Ms Gohela Boro, Archery	Assam	1,62,415
31.		Ms Inshah Bashir, Para Basketball	Jammu & Kashmir	6,00,000
32.		M. Murali, Archery	Telangana	3,00,000
33.	Deepak Rathee, Wrestling	Haryana	1,00,000	
34.	Novy Kapadia, Sports Commentator	Delhi	4,00,000	
35.	2020-21	Ms. Pragati, Archery	Delhi	5,00,000
36.		Shri Madasu Srinivas Rao, Para Athletics	Telangana	5,00,000
37.		Family of Late Jitender Kumar Sharma,	Allahabad	5,00,000

	Athletics		
38.	Ms. Amritpal Kaur, Athletics	Delhi	3,00,000
39.	Ms. Shiksha, Wushu	Haryana	5,00,000
40.	Ms. Neha, Athletics	Delhi	2,50,000
41.	Shri. Sunil Chauhan, Boxing	Uttar Pradesh	5,00,000
42.	Shri. Neeraj Chauhan, Archery	Uttar Pradesh	5,00,000
43.	Shri Abhinav Shaw, Shooting	West Bengal	2,50,000
44.	Shri Chintu Singh, Shooting	Rajasthan	2,50,000
45.	Shri Shuman Kumar, Shooting	Bihar	2,50,000
46.	Ms. Pongshumbam Ronibala Devi, Football	Manipur	5,00,000
47.	Shri Monu, Wrestling	Sonipat	3,00,000
48.	Shri. Mohinder Pal Singh, Hockey	New Delhi	10,00,000
49.	Shri Parveen, Wrestling	Israna	3,00,000
50.	Shri Satpal, Wrestling	Sonipat	2,00,000
51.	Shri Pawan, Wrestling	Sonipat	2,00,000
52.	Shri Pardeep Sharma, Wrestling	Panipat	2,00,000
53.	Shri Anil Shetty, Body Building	Maharashtra	2,00,000
54.	Shri Swaran Singh, Cyclist	Jharkhand	2,50,000
55.	Shri Ashok Kumar, Wrestling	New Delhi	5,00,000
56.	Ms. Abantika Deka, Badminton	Bangalore	10,00,000
57.	Family of Late Laishram Manitombi, Football	Manipur	5,00,000
58.	Shri Sucha Singh,	Jalandhar	6,00,000

	Athletics		
59.	Shri Devank Sharma, Pencaksilat	Jammu	80,000
60.	Shri Amit Kumar, Wrestling	Delhi	2,10,000
61.	Shri Vivek Kumar Mishra, Netball	Uttar Pradesh	2,50,000
62.	Shri Sunny Jadhav, Wrestling	Madhya Pradesh	2,50,000
63.	Ms. Shivani Soni, Mini Golf	Chattisgarh	45,000
64.	Ms Vikas Rana, Skiing	Haryana	2,50,000
65.	Shri Anshuman Pathak, Shooting	Uttar Pradesh	2,50,000
66.	Ms Shaik Jafreen, Deaf Tennis	Andhra Pradesh	2,50,000

ANNEXURE-II

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3897 for answer on 18.03.2021 regarding Pandit Deendayal Upadhyay National Welfare Fund by Shri Ajay Nishad:

S. No.	Purpose	Amount of Assistance	Eligibility criteria
a.	Assistance to sportspersons living in indigent circumstances	Upto Rs. 5 lakh In addition, monthly pension of Rs. 5,000/- per month may be considered for specific period taking into consideration merit of request of a sportsperson.	Sportsperson of yesteryears who has retired from active sports and who has won medals in individual events or team events in National Games and National Championships (Senior Category) conducted by National Sports Federations (NSFs), recognized by Ministry of Youth Affairs & Sports or one who has participated in an International sports events such as Olympic Games, Para-Olympics, Deaflympics, Asian Games, Para Asian Games, Commonwealth Games, World Cup/ Championship, Asian Championship, Commonwealth Championship in senior category in the sports disciplines included in Olympic Games, Para-Olympics, Deaflympics, Asian Games, Para Asian Games and Commonwealth Games
b.	Assistance to Families of deceased Sportspersons	Upto Rs. 5 lakh	
c.	Assistance for Medical Treatment to sportspersons or family members	Upto Rs. 10 lakh	
d.	Assistance for injuries sustained during training for and participation in Sports competitions	Upto Rs. 10 lakh	Sportspersons for injuries sustained during training for and participation in sports competitions listed above but will also include Sub Junior and Junior category competitions.
e.	Assistance for training, procurement of equipments	Upto Rs. 2.5 lakh	Sportspersons, whose parents are living indigent circumstance. General Committee will take into

	and participation in national and international sports events		consideration whether support from any other Scheme of the Ministry is being availed by the applicant or the applicant can be assisted can be assisted under other Schemes of the Ministry. Sports persons belonging to those sports disciplines whose Federations are either de-recognized or whose recognition has been suspended by the Government or the Federations who has so far not got the recognition of the Government, will also be eligible for assistance for this purpose.
f.	Assistance to coaches and support personnel	Upto Rs. 2 lakh	Coaches and support personnel such as sports doctors, sports psychologists, sports mentor, physiotherapists, masseurs who have been attached with national coaching camps for senior category players and national teams (senior category), and umpires, referees and match officials, who have been associated with recognized national championships (senior category) and international tournaments (senior category) in the sports disciplines included in Olympic Games, Asian Games and Commonwealth Games who are living in indigent circumstances or to family members of such deceased support personnel living in indigent circumstances.
g.	Assistance for medical treatment to coaches and support personnel	Upto Rs. 4 lakh	